

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/721(CHE)2024**

**PETITION NUMBER : CP(IB)/140(CHE)2022**

**NAME OF THE APPLICANT : Radhakrishnan Dharmarajan (RP)  
(Fossil Logistics Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 12(2) of IBC, 2016**  
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**ORDER**

Ld. Counsel Ms. K. Dharaniya Shree for the Applicant.

This is an Application seeking extension of CIRP period by 60 days beyond 270 days within the overall period of 330 days. The Counsel for the RP stated that Committee of Creditors in their 9<sup>th</sup> meeting held on 04.03.2024 discussed the resolution plans submitted by the PRA and the PRA sought additional time for filing revised resolution plan.

In view of the above, the extension of 60 days is granted.

RP is directed to complete the process within the time period allowed by this Tribunal.

**Application is allowed and IA is disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk